



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6503/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the th 6 November, 2019.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJ(G) 9707/2019 dated 25.10.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 01.11.2019 along with station leave permission, with your official vehicle, at your own cost, from the evening of 31.10.2019 till the morning of 04.11.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/6504 / dated 6.11.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.


06/11/19
JT. REGISTRAR (VIGILANCE)

Rdgn